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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO.98(RE:2010)/2009-2014
NEW DELHI : DATED :10.02.2012

Subject: Amendment in SION, A1790 and A1834.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol.2, 2009-2014.

2. In SION No.A1790 of Chemical and Allied Product Group 'A', the description of Import Item at Sl. No.4, is corrected to read as '**Antimony Trioxide**' in place of 'Antimony Dioxide' and in SION A1834 of Chemical and Allied Product Group 'A', the description of Import Item at Sl. No.5, is corrected to read as 'Antimony Trioxide' in place of 'Antimony Oxide'.

3. Effect of Public Notice

Only the name of the import item (input) is modified from 'Antimony Dioxide/Oxide' to 'Antimony Trioxide'. There is no change in either the description or quantity of the inputs or in the description of the export product.

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